(ii) Maximum possible cooperation of the public should be procured for Child Welfare Programmes and suitable literature on Child Welfare should be made available to the public at low price so that they may become adequately conversant with the subject.

(Hi) Children in Social Welfare institutions belonging to other States should be transferred to institutions in their own States. A Central Bureau should be set up for undertaking transfer of children at inter-state level.

(iv) The Pay Scales of Social Workers should be raised so that they may take interest in their work. The services of technical staff should also be utilised by inter-state exchange of personnel.

(b) The Seminar was organised by the Directorate of Social Welfare, Delhi Administration. Recommendations were not received earlier by the Central Government. As such the question of follow up action by the Government does not arise.

The examination of these recommendations which have now been received, indicate agreement in principle on the adjustment of the welfare services for children according to their changing needs and on the increasing involvement of community for providing services of Child Welfare. With regard to the question of transfer of children from one State to another there already exists the necessary provision in most of the Acts adopted by the States. The subject of Social Defence being in the State Sector places the responsibility on the State Governments. The suggestion for setting up of the Central Bureau for undertaking transfer of children from one State to another requires further examination. The recommendations for raising pay scale of social workers dealing with Child Welfare requires to be examined by the State Governments.

## GRANT OF AID TO PRIMARY SCHOOLS IN DELHI

883. CHOUDHARY A. MOHAMMAD: Will the Minister of EDUCATION AND SOCIAL WELFARE/ जिल्ला और समाज कल्याए मन्त्री be pleased to state :

(a) the number of the Primary Schools in Delhi which are getting aid from Government ; and

(b) the amount of aid given by Govern - ment to these schools annually ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE) THE TOTAL OF EDUCATION AND SOCIAL WELFARE) THE TOTAL OF EACH OF EACH OF EACH (PROF. D. P. YADAV) : (a) and (b) The requisite information is being collected from the educational authorities concerned in Delhi and New Delhi and will be laid on the Table of the Sabha as soon as possible.

## **RAIPUR BERHAMPUR ROAD**

## 884. SHRI SUNDAR MANI PATEL : SHRI K. C. PANDA : SHRI LOKANATH MISRA :

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT संसदीय कार्य तथा नौवहन

श्रोर परिवहन मन्त्री be pleased to state :

(a) whether the Raipur-Berhampur road in Orissa has been declared as National Highway; and

(b) if so, the names of the important towns which will be touched by this National Highway '?

(a) No, Sir.

इण्डियन एयरलाइन्स द्वारा होटलों का निर्माल

885. श्री सूरज प्रसाद : क्या पर्यटन तथा नागः विमानन मन्त्री यह बताने की कृपा करेंगे कि :

(क) 1959-70 झौर 1970-71 के वर्षों के दौरान इण्डियन एयरलाइंस ने किस-किस स्थान पर होटलों का निर्माण किया और इन होटलों में ये प्रत्येक में कितने कितने कमरे हैं : और

(ख) इन होटलों के निर्माण पर कितनी धन राशि खर्च हई है ?

(b) Does not arise.